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## Sporti Infrastructure In the Country

- 615. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVE\* LOPMENT be pleased to state:
- (a) whether it is a fact that Central Government as well as the State Governments approve grants for creating infrastructure to encourage sports and sporting events, if so, what are the details thereof;
- (b) what are the total number of district locations having Government owned and privately owned facilities fox sports such as stadia reserved grounds, indoor stadia;
- (c) the number of districts having facilities for Olympic discipline and non-Olympic disciplines; and
- (d) whether Government propose to create a body or to create norms for use of these facilities and prevent misuse 7
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. The Scheme of the Central Government provides matching assistance in the ratio of 75:25 for the project located in a hilly/tribal area and 50:50 for the project located in other areas.
- (b) and (c) Sports being a State Subject, information regarding district level facilities for Olympic or non-Olympic disciplines, owned by State Governments or by private sponsors is not being maintained by the Central Government.
- (d) There is no proposal under consideration with the Government to create a body or to create All India norms for use of these facilities.

Expenditure on Sports

- 616. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :
- (a) what are the total budgetary provisions made for sports and youth welfare separately in 1994-95 budet;
- (b) whether the allcation for sports is made keeping in consideration the forthcoming Asian & Olympic, games;
- (c) what is the allocation for sports of the State Governments for 94-95 inclusive of budgetary; provisions made by the Local Self Government & the State Government's own public sector under taking;
- (d) what is the total allocation of the Public Sector Undertakings for exclusive aports;
- (e) whether it is a fact that the Private Sector also enjoys the tax benefits for the expenditure on the sports, if so, what is the. total amount annually spent by die private sector on the sports; and
- (f) in view of the total amount spent on sports by the above bodies, whether Government will consider creating a national policy on expenditure on sports?
- THE: MINISTER OF STATE
  IN THE MINISTRY OF HUMAN
  RESOURCE DEVELOPMENT
  (DEPARTMENT [OF YOUTH AFFAIRS &
  SPORTS): (SHRI MUKUL WASNIK): (a)
  The following budget (provision has been
  made in 1994-95 for Sports and

Games and Youth Welfare Programmes :-

(Rs. in. lakhs).

	Plan	Non-plan	Total
Sports & Games	5500	1633 -	7133
Youth Welfare Programme	3875	.2216	6091

- (b) Yes, Sir.
- as (c) The. iuformuiaa regarding the allocation made for sports by State Governments inclusive of budgetary provisions made by local self. Government and the-State Government's, own. public, sector 'undertakings is- not available with the Cential-'Government.
- (d) ami (e) Section 35AC of the Income Tax' Act, 1961 has been am' ended to provide 100 percent exemption from tax for projects taken up by corporate sector for promotion of sports.' The expenditure incurred annually by- the public sector -undertakings and "private sector on sports is not available with'-the GaveriMeiit-
- (f) Thereis of proposal to create a, national. policy on expenditure on sports'.

## Integration ' of disabled children in resisting school.systesn...

- 617. SHRI RAMDAS AGAR.WAL: Wil] the Minister of, HUMAN RESOURCE DE VELOP-MENT 'be pleased to state-':
- (a) what steps Government have taken-so- far under the National Policy on Education .(NPB).adop.t«d by Government for achieving the goal of education for All (EFA)
- (b). whether Government have launched any- programme for the intergration of the disabled children in the existing school system if so \*%he derails thereof district-wise and criteria adopted for-, selection of

- (c) whether Government have taken any acrioa on the reiommendatiott muds recently at the National Conference' of-non:Qovernment Organisations 'held in New Delhi and
- (d) if so,, what are the datails thereof particularly with, regard to the implementation of the scheme of Integrated Education of Disabled Cruldren (IEDC) please give details ihchiling budgetary/ provision made during 19'94-95"as' well as the investment made by the IDA' (International Development Association) for -existing educational, programmes in the country

THE DEPUTY MINISTERY IN THE OF HUMAN D EVELOPMENT MINISTRY OF RESOURCE OF EDUC ATION AND fDEPTT. OF CULTURE) (KUMARI DEPTT.. SELJA): (a) The Central -'Government has taken a 'number of steps under the National 'Policy on Education (NPE) for achieving the goal of Education' -for All (EFA) by 2000 A.D. These include implementation of the various - prggranihies for achieving . uhiversalisaliori of elementary education and ^adulti COperation literacy like Blackboard, pNpnrFormal Education, externally funded Basic Education externally funded Basic Education Projects, the Total Literacy Cam paigns, and Adult Education. Prog-' rammes under the National Literacy mission More recently the Govern Ment of India has launched the Distret, Primary Education: Prog-ramme in 7 States.